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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/(IB)/2017
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arun Karthik Mohan	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent was set ex parte vide order dated 28.7.2017. Counsel for petitioner made his submissions in part. Time extended at request for continuing the submissions. Put up on 08.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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